

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Hi Tech Air Power Private Limited Date of Commencement of Liquidation: 05-02-2025; List of Stakeholders as on Date: 11-04-2025; Name of IP: T V S SIVA PRASAD; Process Number: 1; Last 5 digit of registration number: 14051

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs		281190		281190				NA
2	Liquidation costs incurred till date		465080		465080				NA
3	Secured financial creditors								NA
4	Unsecured financial creditors	3	13100000	3	13100000				Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	7	215884702	7	215884702				Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	1	187845845	7	187845845				Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		11	417576817	17	417576817				